GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1151 TO BE ANSWERED ON 9th February, 2021

DOOR DELIVERY PROGRAMME

1151. SHRI LAVU SRI KRISHNA DEVARAYALU: DR. VISHNU PRASAD M.K.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government plans to take a decision regarding special grant of Rs. 1,409 crores to implement door delivery programme in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government proposes to adopt this as a national programme in the light of COVID-19 pandemic for door to door delivery of essential food items to ration card holders in the view of success of this pilot programme in State of Andhra Pradesh; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) to (d): No such proposal is under consideration in this Department.

The Targeted Public Distribution System (TPDS) Control Order, 2015, issued under the Essential Commodities (EC) Act, 1955 covers only foodgrains under its ambit. As per clause 10(1) of the TPDS (Control) Order, 2015, the State/UT Governments through their licensed Fair Price Shops (FPSs) disburse foodgrains to the ration card holders as per their entitlement under the National Food Security Act, 2013 (NFSA).

Further, this Department had advised all State/UT Governments to implement 'Special Dispensation of Foodgrains' for NFSA beneficiaries who are above sixty five years of age or who are differently-abled, and have no other adult family member (16 to 65 years) listed in their ration card, and are not in a position to visit the FPS themselves to receive their foodgrains. Thus, it is advised that all such beneficiaries would be eligible under special dispensation of foodgrains through either (i) Home delivery of the entitled quota of foodgrains, or (ii) Delivery through authorized nominees of such beneficiaries.
